

GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
(DEPARTMENT OF COMMERCE)

LOK SABHA  
UNSTARRED QUESTION NO. 1071  
ANSWERED ON 26/07/2023

**EXPORT THROUGH e-COMMERCE**

**1071. SHRI S. JAGATHRAKSHAKAN:**

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) whether the Government has taken cognizance of the report of The Global Trade Research Initiative (GTRI), which states that India should target USD 350 billion worth of goods export through e-commerce by 2030 and for that the Government needs to address pain points of the sector by taking steps like formulating a separate policy; and
- (b) if so, the details of the initiatives that are proposed to be taken by the Government in this regard?

**ANSWER**

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्रीमती अनुप्रिया पटेल)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY  
(SMT. ANUPRIYA PATEL)

(a) & (b) The Government of India is aware of various reports wherein the potential for export promotion through e-commerce and other emerging channels of exports have been highlighted.

In this regard, various ongoing initiatives of the Government of India for E-Commerce Export Promotion are summarized as follows –

- i. A chapter has been introduced in the new Foreign Trade Policy for promoting Cross border trade in the digital economy.
- ii. An additional component has been provided under the Niryat Bandhu Scheme for handholding and outreach for promoting e-Commerce Exports.
- iii. CBIC vide Notification No. 57/2022-Customs (N.T.) dated 30.06.2022(as amended) has designed a simplified regulatory framework for facilitating e-commerce export of jewellery through Courier mode.
- iv. The network of Foreign Post Offices (FPOs) has expanded from 19 in 2017 to 28 in 2021. 122 Dak Niryat Kendras (DNKs) have also been authorised for deposit of export parcels.
- v. Postal Export (Electronic Declaration and Processing) Regulation 2022 was issued vide CBIC Notification No. 104/2022-Customs dated 09.12.2022 to enable exports through authorised DNKs by filing export declaration online.
- vi. CBIC vide notification no. 23/2023-Custosm (N.T.) dated 31.03.2023 has enhanced the maximum value limit per export consignment through courier mode from Rs. 5 lakhs to 10 lakhs.

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